

**Annexure – 7**

**Name of the corporate debtor: Guntur Multipackaging Industries Private Limited**

(under Corporate Insolvency Resolution Process)

CIN NO. : U74999AP2017PTC106455

**CP (IB) No. 215/9/AMR/2019**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No	Details of claimant		Details of claims received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in committee, if applicable					
1	GST	Andhra Pradesh	24/12/2021	40,94,055	0	Levy of tax on provisional basis	No	0	40,94,055	0	40,94,055	0	
2													
3													
				40,94,055	0		No	0	40,94,055	0	40,94,055	0	

Note : 1. Books of accounts of the CD were not made available and hence, the claim was admitted provisionally based on the documents viz., Account Statement, GST returns, Invoices, Bank Statement etc.

2. A claim for arrears of tax of Rs. 40,94,055/- was made by Assistant Commissioner (ST), Vuyyuru Circle, Andhra Pradesh by issuing notice of demand vide DRC-07 & ASMT-10. The assessment of GST Liability is based on provisional / best judgement assessment as on the commencement of CIRP viz., November 8, 2021.